

[Shri Vishvjit P. Singh]

(4) Twenty-Eighth Report on action taken on 79th Report (8th Lok Sabha) on Short-billing of telephone call charges of heavy callers.

(5) Twenty-Ninth Report on action taken on 187th Report (8th Lok Sabha) on infructuous and avoidable extra expenditure in the acquisition of certain special purpose naval vessels.

(6) Thirtieth Report on action taken on 145th Report (8th Lok Sabha) on Union Excise Duties—Price lists.

MOTION FOR ELECTION TO THE SHREE CHITRA TIRUNAL INSTITUTE FOR MEDICAL SCIENCES AND TECHNOLOGY, TRIVANDRUM

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): Madam, I beg to move the following Motion:—

That in pursuance of clause (j) of section 5, read with sub-section (1) of section 6 of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum Act, 1980 (52 of 1980), this House do proceed to elect, in such manner as the Chairman may direct, one Member from among the Members of the House to be a member of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum.

The question was put and the motion was adopted.

ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 4TH MAY, 1992

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): With your per-

mission. Madam, I rise to announce that Government Business during the week commencing Monday, 4th May 1992, will consist of:

1. Discussion on the working of Ministry of Industry.

2. Consideration and return of the following Bills as passed by the Lok Sabha:

(a) The Appropriation (No. 2) Bill, 1992.

(b) The Finance Bill, 1992.

SHRI SURESH KALMADI (Maharashtra): Madam, I wish to raise with anguish... (*Interruptions*)...

THE DEPUTY CHAIRMAN: Let me identify everybody and then one by one I will call... (*Interruptions*) I will call you Mr. Subramaniam Swamy. Yes, Mr. Kalmadi.

RE. REPORTED CANCELLATION OF RESIDENTIAL ACCOMMODATION ALLOTTED TO THE LATE SHRI A. G. KULKARNI

SHRI SURESH KALMADI (Maharashtra): Madam, I wish to raise a matter regarding the late Shri A. G. Kulkarni... (*Interruptions*)...

THE DEPUTY CHAIRMAN: Odred, quite (*Interruptions*)... We have started some business in the House. Will the honourable Members be kind enough to keep quite (*Interruptions*)...

SHRI SURESH KALMADI: Madam, I wish to raise this matter with deep anguish.

Madam, a letter has been received by Shrimati Malati Kulkarni, wife of our former Member, Shri Kulkarni, who died just two days back. The letter states that consequent on the sad demise of Shri A. G. Kulkarni on 27-4-92, the Government ac-